

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.362/98

Tuesday, the 10th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Ajesh Kumar P
Padmavilasam
Vadaserikara P.O.
Pathanamthitta

...Applicant

(By advocate: Mr PC Chacko)

Versus

1. The Chief Postmaster General
Kerala Circle
Thiruvananthapuram.
2. Sub Divisional Inspector (Postal)
Ranni Division
O/o The Sub Divisional Inspector (Ranni)
Ranni. ...Respondents.

(By advocate: Mr James Kurian, ACGSC)

The application having been heard on 10.3.98, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

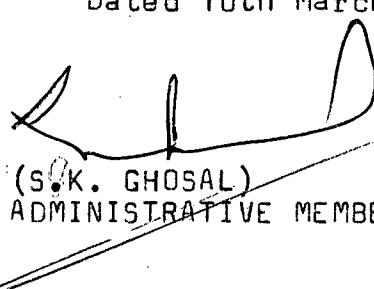
Applicant who has applied for selection and
appointment to the post of Extra Departmental Delivery
Agent at Pamba-Triveni Post Office, under the second
respondent, on 24.2.98, apprehends that his candidature
may not be considered for the reason that his name
has not been sponsored by the employment exchange.
However, the applicant has registered his name with the
employment exchange. The applicant has therefore filed
this application for a direction to the second respondent
to consider his candidature also for the selection of
EDDA, though his name has not been sponsored by the
employment exchange.

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2. When the application came up for hearing today, learned counsel for the applicant submits that the interview for selection of EDDA is going to be held shortly after 15.3.98. Learned counsel appearing for the respondents states that in view of the ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna District., A.P. Vs. KBN Visweswara Rao & Others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also, if the selection has not already been done.

3. In the light of what is stated by the learned counsel on either side, we dispose off the application with a direction to the second respondent to consider the candidature of the applicant also as valid, though his name has not been sponsored by the employment exchange, if the selection has not already been held ~~as on this date~~
No order as to costs.

Dated 10th March 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

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